

Prevention of accidents

†1951. SHRI BALAVANT ALIAS BAL APTE:

SHRI SHREEGOPAL VYAS:

Will the Minister of POWER be pleased to state:

(a) whether the probe into chimney collapse incident at a power plant in Korba in Chhattisgarh has been made;

(b) if so, the details thereof; and

(c) the measures being taken to avoid the collapse of other chimneys?

THE MINISTER OF STATE IN THE MINISTRY OF POWER (SHRI BHARATSINH SOLANKI):
(a) and (b) State Government of Chhattisgarh has informed that the State Police Department has registered a Case No. 377/09 under Section 304, 34 of IPC in the wake of the accident of falling of chimney on 23.09.2009 in one of the under construction power plant of M/s. Bharat Aluminum Company Limited (BALCO) at Korba, Chhattisgarh. The State Government has also ordered judicial enquiry to investigate the details of the accident by appointing one member Judicial Commission.

(c) Information is being collected.

Power generation at BALCO Power Plant, Korba

1952. SHRI RAJKUMAR DHOOT: Will the Minister of POWER be pleased to state:

(a) whether it is a fact that chimney of an under construction BALCO Power Plant at Korba fell killing and injuring many persons on 23 September, 2009;

(b) if so, the details thereof and the reasons therefor;

(c) the likely impact of this incident on delay in completion of project, power generation and cost escalation; and

(d) the details of the power distribution plan once this project starts functioning at optimum level?

THE MINISTER OF STATE IN THE MINISTRY OF POWER (SHRI BHARATSINH SOLANKI):
(a) and (b) Yes, Sir. State Government of Chhattisgarh has informed that on 23rd September, 2009 a chimney (which was under construction) of the under construction power plant of M/s. Bharat Aluminum Company Limited (BALCO) at Korba, Chhattisgarh fell down, killing 40 labourers. The State Police Department has registered a case No.377/09 under Section 304, 34 of IPC. The State Government has also ordered judicial enquiry to investigate the details of the accident by appointing one member Judicial Commission.

(c) BALCO has informed that the impact of the incident is yet to be evaluated.

†Original notice of the question was received in Hindi.